

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 79 of 2016**

**Dated: 31<sup>st</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**UJVN Ltd., Dehradun**

**.....Appellant(s)**

**Versus**

**Uttarakhand Electricity Regulatory Commission & Anr.**

**.....Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for UPCL

**ORDER**

Admit. Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1 and Mr. Pradeep Misra takes notice on behalf of Respondent No.2 and they seek four weeks time to file reply. They may file the same on or before 28.06.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 13.07.2016 after serving copy on the other side.

List the matter on **08.08.2016**.

**(I. J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**